

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR K BABU

Criminal Appeal No(s). 485/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SANJU

Respondent(s)

Date : 15-11-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Akshat Kumar, AOR
Mr. B.N. Dubey, Adv.
Mr. Mukesh Kumar, Adv.
Ms. Swarupama Chaturvedi, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Original records have been received from the High Court
and Trial Court.

The Ld. Counsel for the appellant has not taken fresh
steps alongwith fresh and complete address of the sole
respondent.

Registry to process the matter for listing before the
Hon'ble Judge in Chambers for appropriate orders.

K BABU
Registrar